NATIONAL COMPANY LAW APPELLATE TRIBUNAL 6th floor, ezhilagam annexe building, chepauk, chennai, tamilnadu

DAILY CAUSE LIST DATED 03.01.2022 (MONDAY) CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Judgment

S.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
No.				
1.	TA No.117/2021	Jayanthi G Ravi	Rahul Kripalani	Dhritiman Bhatacharya
	(Comp App	V	Haripriya	
	(AT)(Ins)No.	Chemizol Additives P Ltd	padmanaban	
	553/2020)		Rea Bhallo	

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By the order of Hon'ble Member (J)

1. Notice Board 2. Website: <u>www.nclat.nic.in</u>

(Chennai Bench)

For Assistance,

1.Dy.Registrar - PH No. : 044-2888 0500 CELL : 99402 25692 2.Court Officer - PH No. : 044-2888 0450 CELL: 94458 92169